

Government of India
Ministry of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE
(PC-1 Division)

POLICY CIRCULAR NO. 6 (RE-99)/ 99-2000 Dated: 19.5.99

To

All Licensing Authorities

All Commissioners of Customs

Subject: Import of Mulberry Raw Silk under Special Import Licence(SIL).

Attention is invited to notification No. 7 dated 13.5.99 and notification No 9 dated 19.5.99, notifying procedure for import of Mulberry Raw Silk against Special Import Licence(SIL).

2 It is hereby clarified that, the consignments of Mulberry Raw Silk, pending clearance from the Customs, which were accompanied by certificate for grade of raw silk given by any of the notified agencies specified in the Notification No. 9(RE 99) 1997-2002 dated the 19th May, 1999, may be permitted to be cleared on the strength of the said certificates from such notified agencies without further reference to the Central Silk Board(CSB), except in cases where samples had already been drawn and where the C.S.B. had challenged/disputed the gradation of Raw Silk certified by a foreign inspection agency.

This issues with the approval of Director General of Foreign Trade .

(N.P.S. MONGA)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from file No. 01/93/214/00001/AM 99)